



Urgent
Supreme Court Matter

	<p>केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड Central Board of Indirect Taxes & Customs विधिकार्य निदेशालय Directorate of Legal Affairs</p>	
---	--	---

To

- 1) The Principal Commissioner of Customs,
ACC (Import)/ ICD, TKD,
New Delhi – 110020.
- 2) The Additional Director General,
Directorate of Revenue Intelligence,
Bengaluru Zonal Unit.
- 3) The Principal Commissioner,
Central Goods & Services Tax (West),
1st Floor, BMTC Bus Stand Building,
Banshankari, Bengaluru – 560070.
- 4) The Commissioner,
Central Goods & Services Tax, Indore,
Manik Bagh Palace, Post Box No. 10, Indore,
Madhya Pradesh – 452001.
- 5) The Commissioner,
Central Goods & Services Tax, Jamshedpur,
Outer Circle Road, Bistupur,
Jamshedpur (Jharkhand) – 831001.
- 6) The Principal Commissioner,
Central Goods & Services Tax (North),
26/1, Mahatma Gandhi Road, Nungambakkam,
Chennai – 600034.
- 7) The Commissioner,
Customs, Ludhiana,
Custom House, ICD-GRFL Complex, G.T. Road,
Sahnewal, Ludhiana – 141120.
- 8) The Commissioner,
Central Goods & Services Tax, Nashik,
Plot No. 155, Sector – P – 34, NH, Jaishtha & Vaishakh,
CIDCO, Nashik – 422008.

Dear Sir / Madam,

I/747365/2022

Subject: SAADHIT: Filing of early hearing applications in the in the Hon'ble Supreme Court in old cases

It has been observed that some departmental appeals are pending in the Hon'ble Supreme Court for very long time. Ten (10) such oldest appeals have been shortlisted for filing of early hearing applications as a SAADHIT target. A tentative list of such cases is enclosed.

2. It is therefore requested to examine the cases pertaining to your office to identify if the issue/ stakes involved call for urgent hearing or not.

A report may please be sent to this accordingly.

Encl.: As above.

Yours faithfully,
MAHENDRA RANGA
PRINCIPAL COMMISSIONER
07-09-2022
(Mahendra Ranga)
Principal Commissioner